

**COURT-I**  
**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**Appeal No. 57 of 2014**

**Dated : 7<sup>th</sup> March, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Himachal Pradesh State Electricity Board Ltd. .... Appellant(s)**  
**Versus**  
**Himachal Pradesh Electricity Regulatory**  
**Commission & Ors. .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Anand K. Ganesan**  
**Ms. Swapna Seshadri**

**ORDER**

Admit. Issue notice to the Respondents returnable on 17.04.2014.  
Dasti service is permitted. Registry is also directed to issue notice to the  
Respondents.

Post the matter on **17.04.2014.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam )**  
**Chairperson**

**ts/js**